

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 651/ND/2018

In the matter of:

M/s. Manish Kumar Aggarwal

....**Appellant**

Vs.

ROC Ganges Printing Ink Factory (Bombay) Ltd.

...**Respondent**

Under Section: 252

Order delivered on 24.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. S. P. Singh Chawla, Adv.

For the Respondent

:

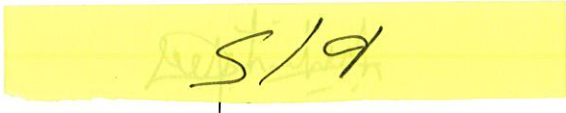
For the IT

: Mr. Sanjay Kumar, Jr. St. Counsel

ORDER

One week is granted to ROC and income tax to file reply and one week thereafter for rejoinder. For further consideration on 06.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**